

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5064-5065/2010

(From the judgement and order dated 21/04/2010 in CRLP No.
3535/2010 & CRLP No. 3537/2010 of The HIGH COURT OF A.P AT
HYDERABAD)

AGRICULTURAL MARKET COMMITTEE A.P.ETC.

Petitioner(s)

VERSUS

M/S M.K.EXPORTS, A.P.ETC.ETC.

Respondent(s)

(With appln(s) for stay)

WITH SLP(Crl) NO. 5112-5114 of 2010
(With appln.(s) for stay and office report)

SLP(Crl) NO. 5144-5145 of 2010
(With appln.(s) for stay and office report)

SLP(Crl) NO. 5174 of 2010
(With appln.(s) for stay and office report)

Date: 05/01/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. D. Mahesh Babu, adv.
Mr. Ramesh allanki, Adv.

For Respondent(s)

Mr. P.S. Narasimha, Sr.Adv.
Mr. M. Srinivas R. Rao, Adv.
Mr. Abid Ali Beeran P., Adv.
Mr. K. Parameshwar, Adv.
Mrs. Sudha Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 6th April, 2011.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master